

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 107 of 2013 in DFR No. 374 of 2013

Dated : 30th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution
Company Ltd.**

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

... Respondent (s)

Counsel for the Appellant(s): Mr. Abhishek Mitra

Counsel for the Respondent(s): Ms. Mekhala for
Mr. G. Umapathy

ORDER

The learned counsel for the Respondent No.2 submits that the papers have not been served on her.

Therefore, the learned counsel for the Appellant is directed to serve all the papers to the Respondent by tomorrow.

Post the matter on **20.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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